

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 17 OF 2016 &
I.A. NO. 35 OF 2016**

Dated: 26th April, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Tata Power Delhi Distribution Ltd. Appellant (s)
Versus
Duggar Fiber Pvt. Ltd. & Ors. Respondent (s)**

Counsel for the Appellant(s) : Mr. Yashish Chandra
Mr. Alok Shankar

Counsel for the Respondent(s) : Mr. Manu Seshadri
Ms. Sahiba Ahluwalia for R.2

ORDER

Respondent No.3 is yet to file reply.

Learned counsel for the appellant seeks three weeks time to file rejoinder to the reply filed by Respondent No.2. He may file the same on or before 17.05.2016 after serving copy on the other side.

List the matter on **31.05.2016**. Interim order to continue till then.

**(I.J. Kapoor)
Technical Member
ts/mk**

**(Justice Ranjana P. Desai)
Chairperson**